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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 3269/2014

R K KAPOOR, ADVOCATE

..... Petitioner

Through

Petitioner in person.

versus

THE HIGH COURT OF DELHI & ORS.

..... Respondents

Through

Mr. Rajshekhar Rao with Mr. Varun Mishra, Advocates for respondent no.1 along with Mr. S.P.Singh Premi, Joint Registrar Admn), (Genl. Mr. Registrar K.K.Sharma, Dy. (Genl. Admn)and Mr. Kishor Kumar, Asstt. Registrar, (District Court BMCCs), Delhi

High Court.

Mr. Anurag Ahluwalia, CGSC for UOI. Mr. Peeyoosh Kalra, ASC, with Ms. Sona Babbar, Advocate for PWD, GNCTD along with Mr. Baldev Raj, AE, CPWD. Senior Mr. Rajiv Bansal, Standing Counsel with Siddhant Mr. Gupta, Advocate for DDA.

CORAM:

HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL ORDER

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19.08.2016

In view of the Full Court Reference today, no time left.

List on 02.09.2016.

G.S.SISTANI, J

SANGITA DHINGRA SEHGAL, J